

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2024

ANSWERED ON:16.03.2005

NON ISSUANCE OF VISAS TO INDIANS LIVING ABROAD

Ajnala Dr. Rattan Singh;Dhindsa Shri Sukhdev Singh;Libra Shri Sukhdev Singh

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether any instruction has been issued by the Government to Indian Missions abroad not to issue visas to some Indian nationals living abroad or taken refuge in other countries after 1984;
- (b) if so, whether any black-list is maintained in this regard;
- (c) if so, whether the Government proposes to abolish the list; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (d) Indian nationals living abroad do not require visas to travel to India. Those who have taken refuge in other countries, are restrained by such countries from travelling to India. As regards maintenance and review of the black list, it is an ongoing process.